

(c) Mica being mainly an export-oriented commodity, the production follow the export demand and international market conditions. The Mica Export Promotion Council which looks after the export trade of mica, has suggested reduction in the export duty. The matter is at present under consideration of the Government.

IMPORT LICENCES FOR STAINLESS STEEL

994. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) the value of import licences for stainless steel issued or converted for 21/26 gauges during 1967-08 and 1968-69;

(b) whether checks are being exercised by Government to ensure proper use of the materials imported against those licences?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI CHOWDHARY RAM SEWAK): (a) The information is being collected and will be placed on the Table of the House.

(b) It is the responsibility of the sponsoring authorities viz. DGTD, Directors of Industries of States, Textile Commissioner, Jute Commissioner etc. to check on the proper use of the materials imported by units borne on their lists.

INSPECTION OF ACCOUNTS OF COMPANIES

995. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Company Law Board has ordered inspection of the books and accounts of some companies during the last four months i.e. till 30th November, 1968; and

(b) if so, the names and addresses of various companies in whose case inspection has been ordered?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Please.

(b) A statement indicating the names and addresses of the various companies in whose case an inspection under Section 209(4) of the Companies Act, 1956 has been ordered during the period from 1st August, 1968 to 30th November, 1968 is attached. [See Appendix LXVI, Annexure No. 76]

FINANCIAL ASSISTANCE TO TEXTILE INDUSTRY

996. SARDAR RAM SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether any assurance has been given to the textile industry that necessary financial assistance will be made available, if the industry maintained the price level; and

(b) if so, what is the reaction of the industry in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

(b) Does not an.se.

TARIFF CONCESSION AGREEMENT WITH CEYLON AND MALAYSIA

997. SARDAR RAM SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have taken initiative to enter into any tariff concession agreements with Ceylon and Malaysia on the lines of the agreements reached with Yugoslavia and U.A.R.; and

(b) if so, the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) and (b) No such initiative has so far been